

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :11/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/22570/2026 BLAPL/8176/2026	AYUSH DAS @ MUKTIKANTA PAKALA VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	DHARMASALA /173 /2026 SPECIAL JUDGE (POCSO), JAJPUR(Jajapur) Spl/0000063/2026
2	D-BLAPL/23105/2026 BLAPL/8177/2026	MD. MUNNA @ KARO VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BRAJARAJNAGAR /67 /2026 A.D.J.,JHARSUGUDA(Jharsuguda) CT/0000089/2026
3	D-BLAPL/23216/2026 BLAPL/8178/2026	RAHUL KUMAR BISWAL VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	BARIPADA TOWN /404 /2026 SPECIAL JUDGE (POCSO), BARIPADA(M) CT/0000075/2026
4	D-BLAPL/23295/2026 BLAPL/8179/2026	KUNU PARIDA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	HINDOL /82 /2026 DISTRICT & SESSIONS JUDGE,DHENKANAL CT/0000179/2026
5	D-BLAPL/23296/2026 BLAPL/8180/2026	RAHUL BADARAITA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	MOHANA /32 /2024 DISTRICT AND SESSIONS JUDGE,GAJAPATI ST/0000095/2025
6	D-BLAPL/23334/2026 BLAPL/8181/2026	MD. GULZAR VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	TANGARPALI /275 /2025 2ND A.D.J.,ROURKELA(Sundargarh) ST/0000051/2026
7	D-BLAPL/21539/2026 BLAPL/8182/2026	KALIA @ GOBINDA CHARAN MAHANTA VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	KANKADAHAD /60 /2026 A.D.J.,KAMAKHYANAGAR(Dhenkanal) CT/0000117/2026
8	D-BLAPL/22085/2026 BLAPL/8183/2026	SK. ISLAM VS STATE OF ODISHA	NIRANJAN HOTA VS	BASTA /31 /2026 SPECIAL JUDGE (POCSO), BALASORE(B) Spl/0000097/2026
9	D-BLAPL/23645/2026 BLAPL/8184/2026	MD. GULZAR VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	TANGARPALI /273 /2025 2ND A.D.J.,ROURKELA(Sundargarh) ST/0000047/2026
10	D-BLAPL/23699/2026 BLAPL/8185/2026	MHAMJMAH ASIPH @ MD. ASIF VS STATE OF ODISHA	JAGABANDHU SAHU VS	PADAMPUR /231 /2025 A.D.J.,PADAMPUR(Bargarh) Spl/0000041/2025
11	D-BLAPL/23796/2026 BLAPL/8186/2026	PRAMOD KUMAR RANA VS STATE OF ODISHA	ANIRUDHA DAS VS	BOUDH /178 /2025 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000082/2025

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12	D-BLAPL/23798/2026 BLAPL/8187/2026	PRADUMNA PATEL VS STATE OF ODISHA	SWARAJ PATEL VS	SUNDARGARH SADAR /374 /2026 SPECIAL JUDGE, SUNDARGARH(Sundargarh) Spl/0000124/2026
13	D-BLAPL/22089/2026 BLAPL/8188/2026	FARID KHAN @ QUADRI VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	BHADRAK TOWN /445 /2025 SPECIAL JUDGE (POCSO), BHADRAK(Bhadrak) Spl/0000089/2025
14	D-BLAPL/22464/2026 BLAPL/8189/2026	SHIBA @ JYOTI KRUSHNA PATTANAIK VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	KRUSHNA PRASAD /69 /2026 J.M.F.C.,PURI(Puri) GR/0000262/2026
15	D-BLAPL/23456/2026 BLAPL/8190/2026	PIKUNA ROUT VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	TUMUSINGA /102 /2025 A.D.J.,KAMAKHYANAGAR(Dhenkanal) CT/0000150/2025
16	D-BLAPL/23646/2026 BLAPL/8191/2026	BABULA MATIA @ BABULI MATIA VS STATE OF ODISHA	BASANTA KUMAR DAS VS	MAHILA P.S.(BBSR) /242 /2026 S.D.J.M.,BHUBANESWAR(Khordha) CT/0001655/2026
17	D-BLAPL/23718/2026 BLAPL/8192/2026	HAPUS @ HAKIM KHAN VS STATE OF ODISHA	BISWAJIT MOHANTY VS	NAYAGARH /92 /2026 A.D.J.,NAYAGARH(Nayagarh) TR/0000066/2026
18	D-BLAPL/23869/2026 BLAPL/8193/2026	RAJU NAYAK VS STATE OF ODISHA	BINAYA BHUSAN ROUTRAY VS	/ /0 SPECIAL JUDGE, CUTTACK(Cuttack) 2(A)CC/0000057/2026
19	D-BLAPL/23226/2026 BLAPL/8194/2026	SANA @ ASKAR ALI SHAH VS STATE OF ODISHA	SABYASACHI MISHRA VS	DELANGA /103 /2026 J.M.F.C.,PIPILI(Puri) GR/0000325/2026
20	D-BLAPL/23310/2026 BLAPL/8195/2026	KANHA KANDI @ ANANTA KANDI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHURDA MODEL /379 /2026 S.D.J.M.,KHURDA(Khordha) GR/0000835/2026
21	D-BLAPL/23923/2026 BLAPL/8196/2026	CHANDRAKATNTA MALIK VS STATE OF ODISHA	AYESHKANTA TRIPATHY VS	BHADRAK TOWN /168 /2026 SPECIAL JUDGE,BHADRAK(Bhadrak) Spl/0000026/2026
22	D-BLAPL/23437/2026 BLAPL/8197/2026	RUPA MAHANANDA VS STATE OF ODISHA	SURESH KUMAR JENA VS	RAMPUR (SONEPUR) /45 /2026 SPECIAL JUDGE,SONEPUR(Sonepur) Spl/0000005/2026
23	D-BLAPL/23603/2026	LIPU @ FALGUNI DEHURY	RABI NARAYAN BEHERA	CHHENDIPADA /338 /2026

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	BLAPL/8198/2026	VS STATE OF ODISHA	VS	J.M.F.C.,CHHENDIPADA(Anugul) GR/0000972/2026
24	D-BLAPL/23640/2026 BLAPL/8199/2026	CHAITANYA DIGAL VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	/ /0 A.D.J.,BHUBANESWAR(Khordha) TR/0000096/2026
25	D-BLAPL/23693/2026 BLAPL/8200/2026	SAMNIR ROUT @ SAMIR ROUT VS STATE OF ODISHA	BHABANI SANKAR DAS VS	BARAMBA /404 /2025 J.M.F.C.,BARAMBA(Cuttack) GR/0000523/2025
26	D-BLAPL/23854/2026 BLAPL/8201/2026	KALIA@BIKASH BARIK VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	KAMAKHYANAGAR /336 /2026 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000006/2026
27	D-BLAPL/23891/2026 BLAPL/8202/2026	KHURI BEGUM VS STATE OF ODISHA	ARUN KUMAR BUDHIA VS	NAYAGARH /92 /2026 A.D.J.,NAYAGARH(Nayagarh) TR/0000066/2026
28	D-BLAPL/23736/2026 BLAPL/8203/2026	SATIA @ CHANDAN MALIK VS STATE OF ODISHA	DALIRANI BEHURAY VS	SIMULIA /233 /2026 J.M.F.C.,SORO(Baleshwar) CT/0000970/2026
29	D-BLAPL/23675/2026 BLAPL/8204/2026	E. SURAJ KUMAR DORA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BALUGAON P.S. /318 /2025 A.D.J.,KHURDA(Khordha) ST/0000041/2026
30	D-BLAPL/23677/2026 BLAPL/8205/2026	SURYA SABAR VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BANAPUR P.S. /269 /2026 J.M.F.C.-CIVIL JUDGE (JD),BANPUR(Khordha) GR/0000528/2026
31	D-CMP/36710/2026 CMP/1331/2026	DAMAYANTI KAUDI VS BHUDEV CHANDRA TRIPATHY	JYOTI RANJAN DEO VS	/ / CIVIL JUDGE (SD),KUCHINDA(Sambalpur) IA/0000016/2026
32	D-CMP/35388/2026 CMP/1332/2026	ARATI PATRA VS BIJAYA KUMAR PATRA	JITENDRA SAMANTARAY VS	/ / CIVIL JUDGE(SR.DIVN.),SALIPUR(Cuttack) CS/0000010/2024
33	D-CMP/31894/2026 CMP/1333/2026	PRADEEP SARKAR@ PRADIP SARKAR VS KABIPRASAD BEHERA	GOPAL CHARAN MOHANTY VS	/ / CIVIL JUDGE (JD),KENDRAPARA(Kendrapada) CS/0000188/2019
34	D-CMP/36005/2026 CMP/1334/2026	RAMA CHANDRA NAYAK VS	DWARIKA PRASAD MOHANTY VS	/ / CIVIL JUDGE (SD),JAJPUR(Jajapur)

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35	D-CMP/32481/2026 CMP/1335/2026	KRUSHNAPRIYA MOHARANA PRIYADARSHINI APARAJITA NAYAK VS SANDIPTA KUMAR HATI	DEVAVRAT DEVESH VS	CS/0000333/2021 // 2ND ADDL.CIVIL JUDGE(SD),BHUBANE
36	D-CMP/37290/2026 CMP/1336/2026	NAMITA PANDA VS SAPNESWAR MAHADEV BIJE JAGANNATHPUR,JAGATSINGHPUR	BIJAYA KUMAR PARIDA VS	CS/0001288/2023 // CIVIL JUDGE (SD),JAGATSINGHPUR(Jag
37	D-CONTC/27595/2026 CONTC/5229/2026	SUMATI NAYAK VS DR.SUBASH CHANDRA PRADHAN, PRINCIPAL, GOVT. (AUTO) COLLEGE, PHULBANI	ADV. VS	CS/0000034/2020 // 0
38	D-CONTC/33090/2026 CONTC/5230/2026	ASHIRBAD CONDEV PRIVATE LIMITED, KHURDA VS SANJAYA KUMAR SINGH, I.A.S	ADV. VS	// 0 //
39	D-CONTC/34622/2026 CONTC/5231/2026	JAYABATI KACHHARIYA VS ASHOK CHANDRA, CHAIRMAN CUM C.E.O., (MD AND CEO), PUNJAB NATIONAL BANK, NEW DELHI	ADV. VS	// 0 //
40	D-CONTC/34626/2026 CONTC/5232/2026	SUDHANSHU KUMAR BISWAL VS PANCHANAN NAYAK, O.A.S	NIRANJAN BEHERA VS	// 0 //
41	D-CONTC/34774/2026 CONTC/5233/2026	PADMINI GIRI VS B.PARAMESWARAN, I.A.S	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
42	D-CONTC/34775/2026 CONTC/5234/2026	UJAL KANSARI VS ASHOK CHANDRA, CHAIRMAN CUM C.E.O., (MD AND CEO), PUNJAB NATIONAL BANK, NEW DELHI	ADV. VS	// 0 //
43	D-CONTC/35176/2026 CONTC/5235/2026	PRANATI SAHU VS ARABINDA KUMAR PADHEE, IAS	ADV. VS	// 0 //
44	D-CONTC/35237/2026 CONTC/5236/2026	ALOK RANJAN RATH VS DR.N.THIRUMALA NAIK, IAS	ADV. VS	// 0 //
45	D-CONTC/35262/2026 CONTC/5237/2026	ANIL KUMAR BURUDA VS HEMANT SHARMA, IAS	ADV. VS	// 0 //

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46	D-CONTC/34782/2026 CONTC/5238/2026	RAJENDRA KUMAR PARMANIK VS ASHOK CHANDRA, CHAIRMAN CUM C.E.O., (MD AND CEO), PUNJAB NATIONAL BANK, NEW DELHI	ADV. VS	// 0
47	D-CONTC/31999/2026 CONTC/5239/2026	MURALIDHAR BEHERA VS ANANYA DAS, IAS,STATE PROJECT DIRECTOR,ODISHA SAMAGRA SIKSHYA PROGRAMME AUTHORITY	SHASHI BHUSAN JENA VS	// 0
48	D-CONTC/34786/2026 CONTC/5240/2026	PITABASA RANA VS DR.N.THIRUMALA NAIK, I.A.S	ADV. VS	// 0
49	D-CONTC/37128/2026 CONTC/5241/2026	REGISTRAR(JUDICIAL), ORISSA HIGH COURT, CUTTACK VS COMMISSIONER CUM SECRETARY, HIGHER EDUCATION DEPT., BHUBANESWAR	ADV. VS	// 0
50	D-CONTC/37126/2026 CONTC/5242/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS PRINCIPAL, B.J.B. COLLEGE, BHUBANESWAR	ADV. VS	// 0
51	D-CONTC/37132/2026 CONTC/5243/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS PRINCIPAL SECRETARY, HIGHER EDUCATION DEPARTMENT, ODISHA, BHUBANESWAR	ADV VS	// 0
52	D-CONTC/37117/2026 CONTC/5244/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS SECRETARY, HIGHER EDUCATION DEPARTMENT, BHUBANESWAR	ADV. VS	// 0
53	D-CONTC/37122/2026 CONTC/5245/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS SECRETARY,CULTURE DEPARTMENT,ODISHA	ADV. VS	// 0
54	D-CONTC/37116/2026 CONTC/5246/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS SECRETARY, HIGHER EDUCATION DEPARTMENT, BHUBANESWAR	ADV. VS	// 0
55	D-CONTC/37139/2026 CONTC/5247/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS PRINCIPAL SECRETARY, HIGHER EDUCATION DEPARTMENT, BHUBANESWAR	ADV. VS	// 0
56	D-CONTC/37119/2026 CONTC/5248/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS COMMISSIONER CUM SECRETARY, HIGHER EDUCATION DEPT., BHUBANESWAR	ADV. VS	// 0
57	D-CONTC/37141/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK	ADV.	//

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	CONTC/5249/2026	VS SECRETARY, HIGHER EDUCATION DEPARTMENT, ODISHA, BHUBANESWAR	VS	0 //
58	D-CONTC/37123/2026 CONTC/5250/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS COMMISSIONER CUM SECRETARY, HIGHER EDUCATION DEPT., ODISHA	ADV. VS	// 0 //
59	D-CONTC/37142/2026 CONTC/5251/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS DIRECTOR, HIGHER EDUCATION, ODISHA, BHUBANESWAR	ADV. VS	// 0 //
60	D-CONTC/37140/2026 CONTC/5252/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS SECRETARY, HIGHER EDUCATION DEPARTMENT, BHUBANESWAR	ADV. VS	// 0 //
61	D-CONTC/37124/2026 CONTC/5253/2026	REGISTRAR (JUDICIAL) , ORISSA HIGH COURT, CUTTACK VS COMMANDING OFFICER, 2ND ODISHA BN. N.C.C., BERHAMPUR	ADV. VS	// 0 //
62	D-CONTC/37115/2026 CONTC/5254/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS PRINCIPAL SECRETARY, HIGHER EDUCATION DEPT., BHUBANESWAR	ADV. VS	// 0 //
63	D-CONTC/34791/2026 CONTC/5255/2026	SANJEEBA KUMAR SWAIN VS USHA PADHEE, IAS	ADV. VS	// 0 //
64	D-CONTC/37130/2026 CONTC/5256/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS COMMISSIONER CUM SECRETARY, HIGHER EDUCATION DEPARTMENT, BHUBANESWAR	ADV. VS	// 0 //
65	D-CONTC/32542/2026 CONTC/5257/2026	ASHOK KUMAR MARTHA VS ANANYA DAS, I.A.S, STATE PROJECT DIRECTOR, OSEPA	ADV. VS	// 0 //
66	D-CONTC/37118/2026 CONTC/5258/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS SECRETARY, HIGHER EDUCATION DEPARTMENT, ODISHA, BHUBANESWAR	ADV. VS	// 0 //
67	D-CONTC/37127/2026 CONTC/5259/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS DIRECTOR, HIGHER EDUCATION, ODISHA, BHUBANESWAR	ADV. VS	// 0 //
68	D-CONTC/37136/2026 CONTC/5260/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS	ADV. VS	// 0

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69	D-CONTC/37121/2026 CONTC/5261/2026	COMMISSIONER CUM SECRETARY, HIGHER EDUCATION DEPARTMENT, ODISHA, BHUBANESWAR REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS	ADV. VS	// // 0
70	D-CONTC/29289/2026 CONTC/5262/2026	COMMISSIONER CUM SECRETARY, HIGHER EDUCATION DEPARTMENT, BHUBANESWAR NIROJ BEHERA VS	ADV. VS	// // 0
71	D-CONTC/37138/2026 CONTC/5263/2026	PRATYUSH KUMAR PRADHAN, BRANCH MANAGER, ODISHA GRAMEEN BANK, PURI REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS	ADV. VS	// // 0
72	D-CONTC/32772/2026 CONTC/5264/2026	SECRETARY, HIGHER EDUCATION DEPT., BHUBANESWAR KALU CHARAN NAYAK VS	ADV. VS	// // 0
73	D-CONTC/37180/2026 CONTC/5265/2026	ARVIND AGRAWAL, I.A.S., COMMNR. CUM SECY. TO GOVT. OF ODISHA, HIGHER EDUCATION DEPT. REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS	ADV. VS	// // 0
74	D-CONTC/37125/2026 CONTC/5266/2026	DIRECTOR, HIGHER EDUCATION, ODISHA, BHUBANESWAR REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS	ADV. VS	// // 0
75	D-CONTC/37133/2026 CONTC/5267/2026	COMMISSIONER CUM SECRETARY, HIGHER EDUCATION DEPARTMENT, ODISHA, BHUBANESWAR REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS	ADV. VS	// // 0
76	D-CONTC/37137/2026 CONTC/5268/2026	COMMISSIONER CUM SECRETARY, HIGHER EDUCATION DEPARTMENT, ODISHA, BHUBANESWAR REGISTRAR(JUDICIAL), ORISSA HIGH COURT, CUTTACK VS	ADV. VS	// // 0
77	D-CONTC/31848/2026 CONTC/5269/2026	COMMISSIONER CUM SECRETARY, HIGHER EDUCATION DEPARTMENT, BHUBANESWAR DIPTIMAYEE SWAIN @ RANABAHU VS	ADV. VS	// // 0
78	D-CONTC/37129/2026 CONTC/5270/2026	DR. N. THIRUMALA NAIK, I.A.S. REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS	ADV. VS	// // 0
79	D-CONTC/37143/2026 CONTC/5271/2026	SECRETARY, HIGHER EDUCATION DEPARTMENT, ODISHA, BHUBANESWAR REGISTRAR(JUDICIAL) ORISSA HIGH COURT, CUTTACK VS	ADV. VS	// // 0
		SECRETARY, HIGHER EDUCATION DEPARTMENT, BHUBANESWAR		//

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80	D-CONTC/37134/2026 CONTC/5272/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS PRINCIPAL SECRETARY,HIGHER EDUCATION DEPARTMENT,ODISHA,BHUBANESWAR	ADV. VS	// 0 //
81	D-CONTC/37120/2026 CONTC/5273/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS DIRECTOR OF HIGHER EDUCATION, ODISHA	ADV. VS	// 0 //
82	D-CONTC/34255/2026 CONTC/5274/2026	BIBUDHENDU PRADHAN VS ARAVIND AGARWAL,IAS,COMMISSIONER CUM SECRETARY, DEPT. OF HIGHER EDUCATION,ODISHA	HIMANSHU BHUSAN DASH VS	// 0 //
83	D-CONTC/35149/2026 CONTC/5275/2026	SURENDRA SETHI VS AMITAV THAKUR, I.P.S	ADV. VS	// 0 //
84	D-CONTC/34272/2026 CONTC/5276/2026	LAKSHMAN NAYAK VS SHUBHA SARMA, IAS, SECY. TO GOVT. OF ODISHA, WATER RESOURCES DEPT.	ADV. VS	// 0 //
85	D-CONTC/35152/2026 CONTC/5277/2026	HARPRIYA MISHRA VS SUBHA SARMA, I.A.S	ADV. VS	// 0 //
86	D-CONTC/37135/2026 CONTC/5278/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS COMMISSIONER-CUM-SECRETARY, HIGHER EDUCATION DEPARTMENT, BHUBANESWAR	ADV. VS	// 0 //
87	D-CONTC/36352/2026 CONTC/5279/2026	BHAKTI BHUSAN PATI VS ASWATHY,IAS, COMMISSIONER CUM SECRETARY HEALTH AND FAMILY WELFARE DEPTT.,ODISHA	PARTHA SARATHI DAS VS	// 0 //
88	D-CONTC/36877/2026 CONTC/5280/2026	PUSPANJALI PATRA VS BIRENDRA KORKORA, I.A.S.	KRISHNA CHANDRA SAHU VS	// 0 //
89	D-CONTC/36882/2026 CONTC/5281/2026	DR. KRISHNA NANDA VS SATYABRATA RAY, SECRETARY, O.P.S.C., CUTTACK	ADV. VS	// 0 //
90	D-CONTC/28321/2026 CONTC/5282/2026	SUBIJIT DASH VS ARABINDA KUMAR PADHEE, ADDL. CHIEF SECRETARY, GOVT. OF ODISHA	SANTOSH KUMAR DWIVEDY VS	// 0 //
91	D-CONTC/33791/2026	SARANGADHAR BHOI	ADV.	//

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	CONTC/5283/2026	VS HEMANTA SHARMA, IAS	VS	0 //
92	D-CONTC/34278/2026 CONTC/5284/2026	LINGARAJ PATI VS ASHOK CHANDRA, CHAIRMAN CUM C.E.O.,(MD AND CEO), PUNJAB NATIONAL BANK,NEW DELHI	ADV. VS	// 0 //
93	D-CONTC/35055/2026 CONTC/5285/2026	BAIKUNTHA SAHU VS SOVA SHARMA, IAS	ADV. VS	// 0 //
94	D-CONTC/35532/2026 CONTC/5286/2026	SK. SHAHNAWAZ ALLI VS SURYANARAYAN MALLICK, OAPS-I, S.P OF POLICE, PMT, CUTTACK	ADV. VS	// 0 //
95	D-CONTC/34285/2026 CONTC/5287/2026	MANOJ KUMAR SETHY VS USHA PADHEE, IAS	ADV. VS	// 0 //
96	D-CONTC/35534/2026 CONTC/5288/2026	SANJAY KETAN MOHANTY VS BHASKAR JYATI SARMA, I.A.S	AGASTI KANUNGO VS	// 0 //
97	D-CONTC/36836/2026 CONTC/5289/2026	SATYA PRASAD MUDULI VS SAROJ KUMAR BEHERA, OAS,SECRETARY BOARD OF SECONDARY EDUCATION,ODISHA	ADV. VS	// 0 //
98	D-CONTC/34298/2026 CONTC/5290/2026	BASANTA KUMAR BEHERA VS USHA PADHEE, IAS	ADV. VS	// 0 //
99	D-CONTC/31880/2026 CONTC/5291/2026	PUSPALATA NAYAK VS DR. N. THIRUMALLA NAIK, I.A.S.	ADV. VS	// 0 //
100	D-CONTC/33843/2026 CONTC/5292/2026	GOBINDA MAJHI VS SATYAJIT MOHANTY, TAHASILDAR, JALESWAR TAHASIL	ADV. VS	// 0 //
101	D-CONTC/34685/2026 CONTC/5293/2026	TARESWAR JENA VS BIBHAS RANJAN PANIGRAHI (OAS),TAHASILDAR, KHORDHA	ADV. VS	// 0 //
102	D-CONTC/35334/2026 CONTC/5294/2026	AVILASH MOHAPATRA VS	SIVA SANKAR CHAINI VS	// 0

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103	D-CONTC/34410/2026 CONTC/5295/2026	SANJEEB KUMAR MISHRA, IAS LALIT NARAYAN SAHOO VS DR. N. THIRUMALA NAIK, IAS	ADV. VS	// // 0 //
104	D-CONTC/32930/2026 CONTC/5296/2026	DIPTY DAS VS DR. N. THIRUMALA NAIK, I.A.S., PRINCIPAL SECY. SCHOOL AND MASS EDUCATION, ODISHA	ADV. VS	// 0 //
105	D-CONTC/32938/2026 CONTC/5297/2026	SMITA MOHAPATRA VS DR. N. THIRUMALA NAIK, I.A.S., PRINCIPAL SECY., SCHOOL AND MASS EDUCATION DEPT., ODISHA	ADV. VS	// 0 //
106	D-CONTC/34163/2026 CONTC/5298/2026	RAJKUMAR CHHOTRAY VS VIJAY KUMAR, SR. COMMANDANT, CISF UNIT, RSP, ROURKELA, SUNDARGARH	SONITA BISWAL VS	// 0 //
107	D-CONTC/36926/2026 CONTC/5299/2026	RAJIB LOCHAN SAHU VS RABINDRA KUMAR PATEL, OAS I, SUB COLLECTOR, PALLAHARA	GOPAL PRASAD JENA VS	// 0 //
108	D-CONTC/34413/2026 CONTC/5300/2026	CHINTAMANI DAS VS SONAMIKA RAY DISTRICT EDUCATION OFFICER, KHORDHA	ADV. VS	// 0 //
109	D-CONTC/34658/2026 CONTC/5301/2026	ASHOK KUMAR NAYAK VS AMRIT RUTURAJ, IAS	ADV. VS	// 0 //
110	D-CONTC/36811/2026 CONTC/5302/2026	JAYA PRAKASH MOHANTY VS DR. POMA TUDU, IAS, MANAGING DIRECTOR, TDCCOL, BHUBANESWAR	ADV. VS	// 0 //
111	D-CRLA/22054/2026 CRLA/736/2026	PREMANANDA BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	RAMBHA (KHALLIKOTE) /22 /2021 A.D.J., KHALLIKOTE (Ganjam) ST/0000057/2022
112	D-CRLA/21733/2026 CRLA/737/2026	KALIA NAIK VS STATE OF ODISHA	SUJAY SHANKER SINGHDEO VS	BHAWANIPATNA TOWN /184 /2017 SPECIAL JUDGE, KALAHANDI (Kalahand CT/0000040/2018
113	D-CRLA/22873/2026 CRLA/738/2026	ASWINI GOUDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KABISURYANAGAR (KODALA) /304 /20 A.D.J., KODALA (Ganjam) Spl/0000012/2025

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114	D-CRLA/22936/2026 CRLA/739/2026	SURESH GHADEI VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	NIHALPRASAD /125 /2026 SPECIAL JUDGE,DHENKANAL(Dhenkanal) Spl/0000045/2026
115	D-CRLA/19532/2026 CRLA/740/2026	VICTIM/ INFORMANT VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	KOREI /236 /2021 AD-HOC A.D.J.(FTSC),JAJPUR(Jajapur) Spl/0000119/2021
116	D-CRLA/22775/2026 CRLA/741/2026	DHIREN BAG VS STATE OF ODISHA	RAJESH KUMAR MAHAPATRA VS	GAISILET /76 /2019 SPECIAL JUDGE (POCSO), BARGARH(Bargarh) Spl/0000030/2019
117	D-CRLMA/22995/2026 CRLMA/84/2026	ESCAR HEMBRAM VS STATE OF ODISHA	KULDEEP MOHANTY VS	HATIBARI /167 /2025 J.M.F.C., BIRAMITRAPUR(Sundargarh) GR/0000721/2025
118	D-CRLMA/22691/2026 CRLMA/85/2026	MANAS RANJAN DASH VS STATE OF ODISHA	SUBRAT KUMAR DAS VS	NAYAPALLI P.S. /518 /2022 J.M.F.C.(III),BHUBANESWAR(Khordha) CT/0004722/2022
119	D-CRLMC/10323/2026 CRLMC/2734/2026	BIBHUTI BHUSAN PATRNAIK VS STATE OF ODISHA	SIDDHANT SARANGI VS	TOMANDO /39 /2026 J.M.F.C.,BHUBANESWAR(Khordha) CT/0000117/2026
120	D-CRLMC/10482/2026 CRLMC/2735/2026	DIPAK JENA VS STATE OF ODISHA	RAJIB LOCHAN PATTANAIAK VS	MALKANGIRI /691 /2023 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000069/2023
121	D-CRLMC/19074/2026 CRLMC/2736/2026	SANTOSH KUMAR SAHOO VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	ATHGARH /73 /2026 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(Cuttack) CT/0000171/2026
122	D-CRLMC/23471/2026 CRLMC/2737/2026	BIKRAM DIGAL VS STATE OF ODISHA(VIG.)	SURYAKANTA DWIBEDI VS	VIGILANCE PS (BERHAMPUR) /38 /2019 SPECIAL JUDGE (VIGILANCE), PHULBA GR/0000020/2019
123	D-CRLMC/23119/2026 CRLMC/2738/2026	SMRUTI RANJAN PRADHAN @ PUPUN VS STATE OF ODISHA	ASHOK KUMAR JENA VS	/ /0 J.M.F.C.,TANGI(Cuttack) GR/0000820/2010
124	D-CRLMC/22467/2026 CRLMC/2739/2026	LAKSHMI MANDAL VS STATE OF ODISHA	UMESH CHANDRA DORA VS	M.V.79 /141 /2023 J.M.F.C.,MOTTU AT M.V.79(Malkangiri) GR/0000517/2023
125	D-CRLMC/23704/2026	ABHISHEK MISHRA	BISWARANJAN DALAI	MARKAT NAGAR /129 /2023

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	CRLMC/2740/2026	VS STATE OF ODISHA	VS	J.M.F.C,CUTTACK(Cuttack) GR/0000542/2023
126	D-CRLMC/23763/2026 CRLMC/2741/2026	RAKASHASI TRIPATHY VS MAHAPRASAD ROUT	SAMVIT MOHANTY VS	/ /0 JMFC, KOTAGARH(Kandhamal) ICC/0000001/2026
127	D-CRLMC/23673/2026 CRLMC/2742/2026	SARAT CHANDRA BATU@SUBHA@SARAT CHANDRA BATU VS STATE OF ODISHA	SWAGATIKA SAHOO VS	LINGARAJ P.S. /347 /2025 J.M.F.C.,BHUBANESWAR(Khordha) CT/0001015/2025
128	D-CRLMC/21449/2026 CRLMC/2743/2026	BICHITRANANDA PANIGRAHI VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	GONDIA /65 /2001 C.J (S.D) (W)-ASJ, DHENKANAL(Dhenkanal) CMC/0000002/2025
129	D-CRLMC/23294/2026 CRLMC/2744/2026	DHANAMATI SAHU VS STATE OF ODISHA	ANUP KUMAR PATTNAIK VS	BOUDH /221 /2015 S.D.J.M. CIVIL JUDGE (JD),BOUDH(Boudh) CT/0000468/2015
130	D-CRLMC/21999/2026 CRLMC/2745/2026	SUJIT KUMAR SAHOO VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	JAJPUR ROAD /159 /2025 J.M.F.C.,JAJPUR ROAD(Jajapur) CT/0000404/2025
131	D-CRLMC/23113/2026 CRLMC/2746/2026	SANTOH KUMAR NAIK VS STATE OF ODISHA	SUNANDA BISWAL VS	BHAWANIPATNA SADAR /466 /2024 S.D.J.M.-CIVIL JUDGE (JD),BHAWANIPATNA CT/0001200/2024
132	D-CRLMC/23812/2026 CRLMC/2747/2026	DIPU@BASUDEB PARIDA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	CHANDAKA P.S. /30 /2017 J.M.F.C.,BHUBANESWAR(Khordha) GR/0000271/2017
133	D-CRLMC/21700/2026 CRLMC/2748/2026	CENTRAL BUREAU OF INVESTIGATION VS MADAN MOHAN SINGH	SARTHAK NAYAK, SPL.P.P.(CBI) VS	BHUBANESWAR CBI /11 /2013 SPECIAL C.J.M.(CBI),BHUBANESWAR(Khordha) Spe/0000046/2014
134	D-CRLMC/23372/2026 CRLMC/2749/2026	SUSHIL KUMAR PARIDA VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	KEONJHAR SADAR /167 /2022 A.D.J.,KEONJHAR(Kendujhar) ST/0000072/2022
135	D-CRLMC/21991/2026 CRLMC/2750/2026	ABHISEK ROUTRAY VS STATE OF ODISHA	AYUSH PATTNAIK VS	NAYAPALLI P.S. /247 /2026 J.M.F.C.(III),BHUBANESWAR(Khordha) ICC/0000003/2026
136	D-CRLMC/23815/2026 CRLMC/2751/2026	DR.PRAVAS CHANDRA ACHARYA VS	RATIKANTA MOHAPATRA VS	CANTONMENT ROAD /143 /2023 J.M.F.C.(II),CUTTACK(Cuttack)

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137	D-CRLMC/23735/2026 CRLMC/2752/2026	STATE OF ODISHA MANAS RANJAN PRADHAN VS	SULOCHANA PATRO VS	ICC/0000124/2024 BHANJANAGAR /6 /2020 SPECIAL JUDGE(POCSO), BERHAMPUR
138	D-CRLMC/23030/2026 CRLMC/2753/2026	STATE OF ODISHA RAMARJUN NAIK VS	AKSHAYA KUMAR SAHOO VS	Spl/0000006/2020 KHARIAR /9 /2018 A.D.J. CUM SPECIAL JUDGE,KHARIAR(
139	D-CRLMC/22460/2026 CRLMC/2754/2026	STATE OF ODISHA SUSHANTA KUMAR PANDA VS	HRUDANANDA MOHAPATRA VS	SA/0000007/2018 / /0 J.M.F.C.,ASKA(Ganjam)
140	D-CRLMC/19419/2026 CRLMC/2755/2026	STATE OF ODISHA MANGULU MALLIK VS	LAMBODOR ACHARI VS	2(C)CC/0000002/2024 BADAGADA /261 /2017 A.D.J.,BHANJANAGAR(Ganjam)
141	D-CRLMP/20066/2026 CRLMP/1133/2026	STATE OF ODISHA ASHOK KUMAR ROUL VS	NALINI KUMAR JENA VS	ST/0000172/2018 / /0 ()
142	D-CRLMP/24064/2026 CRLMP/1134/2026	DIRECTOR GENERAL OF POLICE, CUTTACK SANJAY KUMAR DAS VS	RAKESH KUMAR ROUTRAY VS	// / /0 ()
143	D-CRLMP/24062/2026 CRLMP/1135/2026	STATE OF ODISHA SANJAY KUMAR DAS VS	RAKESH KUMAR ROUTRAY VS	// / /0 ()
144	D-CRLMP/23479/2026 CRLMP/1136/2026	STATE OF ODISHA SUBHRAKANTA DASH VS	AYUSH PATTNAIK VS	// BIRIDI PS /94 /2015 ()
145	D-CRLMP/24093/2026 CRLMP/1137/2026	STATE OF ODISHA RAKESH KUMAR ROUTRAY VS	PRAMOD CHANDRA SEJPADA VS	// / /0 ()
146	D-CRLMP/22157/2026 CRLMP/1138/2026	STATE OF ODISHA SANJEEB KUMAR DASH VS	BIREN SANKAR TRIPATHY VS	// / /0 ()
147	D-CRLMP/23678/2026 CRLMP/1139/2026	STATE OF ODISHA SATYAJIT NANDA VS	BISWAJIT PASAYAT VS	// CUTTACK SADAR /83 /2026 ()
		STATE OF ODISHA		//

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148	D-CRLMP/23414/2026 CRLMP/1140/2026	BISWAJIT SINGH ROUTRAY VS STATE OF ODISHA	PRABIN DAS VS	/ /0 () //
149	D-CRLMP/23715/2026 CRLMP/1141/2026	BINAPANI DASH VS MAHAPRASAD ROUT	SAMVIT MOHANTY VS	/ /0 J.M.F.C.,KOTPAD(Koraput) ICC/0000001/2026
150	D-CRLREV/23655/2026 CRLREV/544/2026	DILLIP KUMAR NAYAK VS STATE OF ODISHA	DEVASHIS PANDA VS	TANGI /466 /2025 2ND A.D.J.,CUTTACK(Cuttack) ST/0000099/2026
151	D-CRLREV/19800/2026 CRLREV/545/2026	BIJU DAS @ BIJI DAS VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHALLIKOTE /153 /2011 A.D.J.,KHALLIKOTE(Ganjam) CRA/0000003/2022
152	D-CRLREV/23136/2026 CRLREV/546/2026	KAWALJIT KARAMCHAND SHARMA VS STATE OF ODISHA	BISWAJIT PASAYAT VS	CHANDRASEKHARPUR /108 /2024 J.M.F.C.(III),BHUBANESWAR(Khordha) CT/0000241/2024
153	D-CRLREV/24170/2026 CRLREV/547/2026	RANGADHAR PRADHAN VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	JENAPUR /295 /2021 A.D.J.,CHANDIKHOLE(Jajapur) CT/0000155/2024
154	D-CRLREV/22598/2026 CRLREV/548/2026	JAGADANANDA PATI VS STATE OF ODISHA(VIG.)	BIJAYA KUMAR RAGADA VS	SAMBALPUR VIGILANCE /16 /2012 SPL.JUDGE(VIG.),SAMBALPUR(Sambalpur) CT/0000051/2012
155	D-CRLREV/23966/2026 CRLREV/549/2026	RAJENDRA NARAYAN DAS @ RAJA VS STATE OF ODISHA	BISWABHUSAN DAS VS	/ /0 S.D.M, JAGATSINGHPUR(Jagatsinghapur) CRMC/0000044/2026
156	D-FAO/36456/2026 FAO/908/2026	PUSPANJALI MAHAPATRA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// STATE EDUCATION TRIBUNAL,BHUBANESWAR Gia/0002538/2017
157	D-JCRLA/24214/2026 JCRLA/222/2026	DILLIP KUMAR MUNDA VS STATE OF ODISHA	ADV. VS	KEONJHAR SADAR /532 /2022 A.D.J.,KEONJHAR(Kendujhar) ST/0000007/2023
158	D-JCRLA/24216/2026 JCRLA/223/2026	D.GUNAMMA@ KUNAMA VS STATE OF ODISHA	ADV. VS	JARADA /71 /2024 A.D.J.,BERHAMPUR(Ganjam) ST/0000264/2024
159	D-JCRLA/24218/2026	JITU@JITENDRA MALLICK	ADV.	CHANDRASEKHARPUR /234 /2020

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	JCRLA/224/2026	VS STATE OF ODISHA	VS	AD-HOC A.D.J.(FTSC),BHUBANESWAR TR/0000272/2020
160	D-JCRLA/24246/2026 JCRLA/225/2026	MADHUKAR TANDIA@MITU VS STATE OF ODISHA	ADV. VS	LEPHRIPADA /65 /2023 SPECIAL JUDGE (POCSO), SUNDARGARH Spl/0000047/2023
161	D-LAA/50615/2025 LAA/114/2026	DEPUTY CHIEF ENGINEER (CONSTRUCTION-I), EAST COAST RAILWAY, BBSR VS HARI NAIK	DEBASIS SATPATHY (SR. PANEL COUNSEL) VS	// PO, LA, R AND RA (ND), SAMBALPUR(S) LA/0000356/2022
162	D-MACA/20466/2026 MACA/753/2026	D.M.,UNITED INDIA INSURANCE CO.LTD., CUTTACK VS SUPRAVA PRADHAN	RAMESH CHANDRA SAHOO 1 VS	// 4TH M.A.C.T., JAJPUR ROAD(Jajapur) Mac/0000032/2023
163	D-MACA/27069/2026 MACA/754/2026	DIVISIONAL MANAGER, SHRIRAM GENERAL INSURANCE CO.LTD., BBSR VS PRATIMA TUDU	PRASANTA KUMAR MAHALI VS	// 1ST M.A.C.T., CUTTACK(Cuttack) Mac/0000072/2023
164	D-MATA/36047/2026 MATA/265/2026	RAMESH CHANDRA BISWAL VS NIRUPAMA NAYAK	SAROJ KUMAR BEHURA VS	// JUDGE, FAMILY COURT, NAYAGARH(N) CP/0000217/2022
165	D-MATA/19761/2026 MATA/266/2026	SONALIN PANDA VS SATYABRATA NANDA	P. ANUP DASH VS	// JUDGE, FAMILY COURT, DHENKANAL CP/0000136/2024
166	D-MATA/23546/2026 MATA/267/2026	RAJBALA MOHANTY @ PATRA VS GIRIJA SHANKAR MOHANTY	AMIT PRASAD BOSE VS	// JUDGE FAMILY COURT,BALASORE(Bal) CP/0000481/2020
167	D-RPFAM/36220/2026 RPFAM/223/2026	RAKESH KUMAR SETHI VS SUJATA SETHI	AMITAV TRIPATHY VS	// JUDGE, FAMILY COURT, NAYAGARH(N) CRLMP/0000063/2025
168	D-RSA/21276/2026 RSA/403/2026	DINABANDHU HARIJAN VS BALMATI HARIJAN	SURYASNATA MOHAPATRA VS	// DISTRICT AND SESSIONS JUDGE,NAWA RFA/0000003/2024
169	D-RSA/33869/2026 RSA/404/2026	RASIK CHANDRA SEN VS SANJIT KUMAR SEN	SUBHADUTTA ROUTRAY VS	// 2ND A.D.J.,CUTTACK(Cuttack) RFA/0000100/2019
170	D-RSA/33893/2026 RSA/405/2026	KANAKA KHAMARI VS	SUKANTA KUMAR NAYAK (2) VS	// DISTRICT & SESSIONS JUDGE,BHADRA

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171	D-RSA/35243/2026 RSA/406/2026	GANGADHAR OJHA ROJALIN PATTANAIAK@SAMAL VS JAGNYA PRASAD MOHANTY	RAKESH BEHERA VS	RFA/0000030/2025 // A.D.J.,TALCHER(Anugul) RFA/0000025/2025
172	D-RSA/36761/2026 RSA/407/2026	ALOK KUMAR DAS VS TAPASWINI PRADHAN	JAGAJIBAN PRADHAN VS	// 3RD A.D.J., BHUBANESWAR(Khordha) RFA/0000107/2024
173	D-RVWPET/36569/2026 RVWPET/180/2026	MANOJ KUMAR DAS VS STATE OF ODISHA	ADV. VS	// () //
174	D-TRP(C)/36704/2026 TRP(C)/247/2026	SANTOSHI SAHU VS ARJUNA SAHU	KARUNAKAR DAS VS	// CIVIL JUDGE (SD),KODALA(Ganjam) Mat/0000012/2026
175	D-TRP(C)/36622/2026 TRP(C)/248/2026	ARCHANA NAYAK VS RAJESH KUMAR DAS	SUNIL KUMAR PATNAIK VS	// JUDGE, FAMILY COURT, BHADRAK(Bh) CP/0000415/2025
176	D-TRP(C)/36556/2026 TRP(C)/249/2026	ROHINI @ MAMI NAYAK VS PRITISH SWAROOP DASH	PRAJIT KUMAR PRADHAN VS	// JUDGE, FAMILY COURT, BARGARH(Ba) Mat/0000007/2026
177	D-WA/35515/2026 WA/1130/2026	STATE OF ODISHA VS PRAMOD KUMAR SAHOO	SAROJ KUMAR JEE,A.G.A VS	// () //
178	D-WA/35512/2026 WA/1131/2026	STATE OF ODISHA VS BASANTA KUMAR SAMANTARAY	SUBHA BIKASH PANDA,A.G.A VS	// () //
179	D-WA/35516/2026 WA/1132/2026	STATE OF ODISHA VS RABINDRA KUMAR PRUSTY	SUBHA BIKASH PANDA,A.G.A VS	// () //
180	D-WA/36359/2026 WA/1133/2026	STATE OF ODISHA VS SANJAY KUMAR DAS	BISWABAR DASH,AGA VS	// () //
181	D-WA/35639/2026 WA/1134/2026	STATE OF ODISHA VS ASHOK KUMAR BEHERA	DEBASISH TRIPATHY,A.G.A VS	// () //

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182	D-WA/36448/2026 WA/1135/2026	BINODINI MALLICK VS ADDITIONAL DISTRICT MAGISTRATE, KANDHAMAL,PHULBANI	PRAGYAN PARAMITA MOHANTY VS	// 0 //
183	D-WA/20314/2026 WA/1136/2026	DR. MINATI PATTNAIK VS STATE OF ODISHA	DR. PURUSOTTAM CHULI VS	// 0 //
184	D-WA/35782/2026 WA/1137/2026	STATE OF ODISHA VS SHASANKA MOHANTY	DEBASISH TRIPATHY, AGA VS	// 0 //
185	D-WA/35975/2026 WA/1138/2026	STATE OF ODISHA VS RAJKISHORE BISWAL	SASWAT DAS, AGA VS	// 0 //
186	D-WA/35973/2026 WA/1139/2026	STATE OF ODISHA VS KRUSHNA CHANDRA MOHAPATRA	SASWAT DAS, AGA VS	// 0 //
187	D-WP(C)/36187/2026 WP(C)/25496/2026	JITENDRA KUMAR PANDA VS REGISTRAR, CENTRAL UNIVERSITY OF ODISHA, KORAPUT	NIRMAL RANJAN ROUTRAY VS	// 0 //
188	D-WP(C)/36189/2026 WP(C)/25497/2026	BARADA PRASAD ROUTRAY VS REGISTRAR, CENTRAL UNIVERSITY OF ODISHA, KORAPUT	NIRMAL RANJAN ROUTRAY VS	// 0 //
189	D-WP(C)/36620/2026 WP(C)/25498/2026	KHIRABDI BEHERA VS STATE OF ODISHA	MANAS PATI VS	// 0 //
190	D-WP(C)/35858/2026 WP(C)/25499/2026	NITYANANDA DAS VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
191	D-WP(C)/35871/2026 WP(C)/25500/2026	ABHAYA KUMAR DAS VS CHIEF GENERAL MANAGER, ROORKELA STEEL PALNT, SUNDERGARH	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
192	D-WP(C)/36699/2026 WP(C)/25501/2026	GHUNGROO MISHRA VS STATE OF ODISHA	BISWAJIT PASAYAT VS	// 0 //
193	D-WP(C)/36752/2026	SHREE GOPAL MEMORIAL TRUST, CUTTACK	SASWATI SOUMYA SAHU	//

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	WP(C)/25502/2026	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/36630/2026 WP(C)/25503/2026	SURYAKANTA DWIBEDY VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	// 0 //
195	D-WP(C)/36254/2026 WP(C)/25504/2026	SANTOSH KUMAR NAIK VS STATE OF ODISHA	SUDEEPTA KUMAR SINGH VS	// 0 //
196	D-WP(C)/36846/2026 WP(C)/25505/2026	MANAGING COMMITTEE OF RADHA MOHAN MEHER HIGH SCHOOL, GUDVELIPADA VS STATE OF ODISHA	PRADIPTA KUMAR PATTANAYAK VS	// 0 //
197	D-WP(C)/36847/2026 WP(C)/25506/2026	MANAGING COMMITTEE OF BHAGAN BIDYA MANDIR, KHUJENPALI VS STATE OF ODISHA	PRADIPTA KUMAR PATTANAYAK VS	// 0 //
198	D-WP(C)/36848/2026 WP(C)/25507/2026	MANAGING COMMITTEE OF PANCHAYAT HIGH SCHOOL,,ANGUL VS STATE OF ODISHA	PRADIPTA KUMAR PATTANAYAK VS	// 0 //
199	D-WP(C)/33004/2026 WP(C)/25508/2026	BINAY KUMAR MANDAL VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //
200	D-WP(C)/36616/2026 WP(C)/25509/2026	BHUBANESWAR MAHATO VS STATE OF ORISSA	MANAS PATI VS	// 0 //
201	D-WP(C)/35744/2026 WP(C)/25510/2026	JAYAKISAN @ JAI KISHAN AGRAWAL VS ADDITIONAL COMMISSIONER, SETTLEMENT AND CONSOLIDATION, KALAHANDI	ANAM CHARAN PANDA VS	// 0 //
202	D-WP(C)/36431/2026 WP(C)/25511/2026	M/S. S.S. FUELS, NABARANGPUR VS STATE OF ODISHA	PRAGYAN PARAMITA MOHANTY VS	// 0 //
203	D-WP(C)/36257/2026 WP(C)/25512/2026	SARAT KUMAR BISWAL @ PRADHAN VS MEMBER, BOARD OF REVENUE, ODISHA, CUTTACK	SUDHANSU SEKHAR JENA VS	// 0 //
204	D-WP(C)/36691/2026 WP(C)/25513/2026	SUDHANSU BEJ VS	SRIKANTA MAHUNTA VS	// 0

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205	D-WP(C)/36443/2026 WP(C)/25514/2026	STATE OF ODISHA SWASTI SANGHAMITRA DEHURY VS STATE OF ODISHA	SANJAYA KUMAR PANIGRAHI VS	// // 0
206	D-WP(C)/36239/2026 WP(C)/25515/2026	ADENGA SABAR VS STATE OF ODISHA	SHREYANSH RAJGURU VS	// 0 //
207	D-WP(C)/36369/2026 WP(C)/25516/2026	THE CHIEF MANAGER CUM AUTHORIZED OFFICER, ARB BRANCH, BANK OF INDIA, CUTTACK VS REGISTRAR, DRAT, KOLKATA	DURGAPRASAD PATTNAIK VS	// 0 //
208	D-WP(C)/35550/2026 WP(C)/25517/2026	CHINTAMANI SATAPATHY VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	// 0 //
209	D-WP(C)/36471/2026 WP(C)/25518/2026	RANJAN MAHAPATRA VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	// 0 //
210	D-WP(C)/36370/2026 WP(C)/25519/2026	CHIEF MANAGER CUM AUTHORIZED OFFICER, ARB BRANCH, BANK OF INDIA, CUTTACK VS REGISTRAR, DRAT, KOLKATA	DURGAPRASAD PATTNAIK VS	// 0 //
211	D-WP(C)/36744/2026 WP(C)/25520/2026	M/S TRL KROSAKI REFRACTORIES LIMITED, JHARSUGUDA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
212	D-WP(C)/35857/2026 WP(C)/25521/2026	DILIP KUMAR MOHANTY VS CHIEF GENERAL MANAGER, ROURKELA STEEL PLANT, SUNDARGARH	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
213	D-WP(C)/35383/2026 WP(C)/25522/2026	DR.PRASANTA KUMAR PADHI VS STATE OF ODISHA	SUBHADUTTA ROURTRAY VS	// 0 //
214	D-WP(C)/36217/2026 WP(C)/25523/2026	DR.RUDRAPRASAD GOUDA VS STATE OF ODISHA	NAVNEET DADHICHI VS	// 0 //
215	D-WP(C)/36218/2026 WP(C)/25524/2026	DR.DIVYAJYOTI BAL VS STATE OF ODISHA	ADYASHA KAR VS	// 0 //

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216	D-WP(C)/35387/2026 WP(C)/25525/2026	SANDHYA RANI SATPATHY VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
217	D-WP(C)/36996/2026 WP(C)/25526/2026	UMESH PRASAD SAHU VS THE COLLECTOR AND DISTRICT MAGISTRATE, SUNDARGARH	CHINMAYA KUMAR NAYAK VS	// 0 //
218	D-WP(C)/36286/2026 WP(C)/25527/2026	DR.ROHIT KUMAR PARIDA VS STATE OF ODISHA	ADYASHA KAR VS	// 0 //
219	D-WP(C)/36833/2026 WP(C)/25528/2026	GIRIJA KANTA LENKA VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
220	D-WP(C)/35785/2026 WP(C)/25529/2026	NAMITA SINGH VS STATE OF ODISHA	NITYANANDA BEHURIA VS	// 0 //
221	D-WP(C)/36947/2026 WP(C)/25530/2026	SAROJ KUMAR SWAIN VS ODISHA CIVIL SUPPLIES CORPORATION LTD	SAMEER KUMAR DAS VS	// 0 //
222	D-WP(C)/36788/2026 WP(C)/25531/2026	NRUSINGHANATH SCHOOL OF NURSING, MITHAPALI, BARGADA VS STATE OF ODISHA	PARSURAM DAS VS	// 0 //
223	D-WP(C)/36222/2026 WP(C)/25532/2026	KUNIMA DIGAL VS STATE OF ODISHA	BIJAYA KUMAR PARIDA 2 VS	// 0 //
224	D-WP(C)/36954/2026 WP(C)/25533/2026	BISWANATH TUDU VS ODISHA STATE CIVIL SUPPLIES CORPORATION LTD	SAMEER KUMAR DAS VS	// 0 //
225	D-WP(C)/36526/2026 WP(C)/25534/2026	KALPANA RATH VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
226	D-WP(C)/36720/2026 WP(C)/25535/2026	BHADRAK NURSING COLLEGE, BHADRAK VS STATE OF ODISHA	SOHAN MISHRA VS	// 0 //
227	D-WP(C)/36957/2026	BISWONATH DALAI	SAMEER KUMAR DAS	//

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	WP(C)/25536/2026	VS ODISHA STATE CIVIL SUPPLIES CORPORATION LTD	VS	0 //
228	D-WP(C)/35222/2026 WP(C)/25537/2026	ANSHUMAN MOHAPATRA VS COLLECTOR -CUM- DISTRICT MAGISTRATE, KHURDA	SIDDHARTH PRASAD MISHRA VS	// 0 //
229	D-WP(C)/36674/2026 WP(C)/25538/2026	RAJESH AGRAWAL VS STATE OF ODISHA	ABHAY KHANDELWAL VS	// 0 //
230	D-WP(C)/36631/2026 WP(C)/25539/2026	JAYANTI BEHERA VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //
231	D-WP(C)/36771/2026 WP(C)/25540/2026	ASHRIT KUMAR PRADHAN VS STATE OF ODISHA	HARMOHAN DHAL VS	// 0 //
232	D-WP(C)/35389/2026 WP(C)/25541/2026	SULOCHANA NAYAK VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	// 0 //
233	D-WP(C)/36830/2026 WP(C)/25542/2026	SATYABAN SETHI VS STATE OF ORISSA	SUSHANTA KUMAR MISHRA VS	// 0 //
234	D-WP(C)/36790/2026 WP(C)/25543/2026	M/S. KAPIS REALTY DEVELOPERS PVT. LTD., BHUBANESWAR VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
235	D-WP(C)/36789/2026 WP(C)/25544/2026	SATYA SWAROOP RATH VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
236	D-WP(C)/36897/2026 WP(C)/25545/2026	ANJUSHREE PATRA VS STATE OF ODISHA	MANAS RANJAN BAUG VS	// 0 //
237	D-WP(C)/37034/2026 WP(C)/25546/2026	DEBAKANTA TRIPATHY VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	// 0 //
238	D-WP(C)/36792/2026 WP(C)/25547/2026	BIKRAMA SUNDARAY VS	DEEPALI MAHAPATRA VS	// 0

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239	D-WP(C)/36626/2026 WP(C)/25548/2026	STATE OF ODISHA JHARANA DHAL VS	SAROJA KANTA SAMAL VS	// // 0
240	D-WP(C)/36793/2026 WP(C)/25549/2026	STATE OF ODISHA ANIL KUMAR MOHANTY VS	DEEPALI MAHAPATRA VS	// // 0
241	D-WP(C)/36226/2026 WP(C)/25550/2026	STATE OF ODISHA RAHUL SAHOO VS	SAIBRATA RATH VS	// // 0
242	D-WP(C)/35742/2026 WP(C)/25551/2026	UNION OF INDIA SANJEEV KUMAR DASH VS	UMESH CHANDRA PATNAIK VS	// // 0
243	D-WP(C)/36999/2026 WP(C)/25552/2026	REGIONAL PROVIDENT FUND COMMISSIONER, BHUBANESWAR M/S BHAGWATI INDUSTRIES, CHHATTISGARH VS	SOUMIK SPANDAN TRIPATHY VS	// // 0
244	D-WP(C)/36628/2026 WP(C)/25553/2026	STATE OF ODISHA DILLIP KUMAR CHAMPATI VS	SUKANTA KUMAR DALAI VS	// // 0
245	D-WP(C)/36213/2026 WP(C)/25554/2026	STATE OF ODISHA MANAS RANJAN PRADHAN VS	SAIBRATA RATH VS	// // 0
246	D-WP(C)/36655/2026 WP(C)/25555/2026	UNION OF INDIA GADADHARA LENKA VS	SANTOSH KUMAR DWIVEDY VS	// // 0
247	D-WP(C)/37089/2026 WP(C)/25556/2026	STATE OF ODISHA ANUSUYA MALLICK VS	SAMEER KUMAR DAS VS	// // 0
248	D-WP(C)/36781/2026 WP(C)/25557/2026	ODISHA STATE CIVIL SUPPLIES CORPORATION LTD.,BHUBANESWAR LUXURIO ASSETS PVT. LTD., BHUBANESWAR VS	JAYDEEP PAL VS	// // 0
249	D-WP(C)/36260/2026 WP(C)/25558/2026	STATE OF ODISHA DR. SUDHAMAYEE MEHER VS	NAVNEET DADHICHI VS	// // 0
		STATE OF ODISHA		//

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250	D-WP(C)/36694/2026 WP(C)/25559/2026	RIYARCHITRA AGRO FARMING PRIVATE LIMITED, KHORDHA VS ICICI BANK, ZONAL OFFICE, BHUBANESWAR	SUBRAT MISHRA VS	// 0 //
251	D-WP(C)/36337/2026 WP(C)/25560/2026	SAVADALA DHANALAKSHMI VS STATE OF ODISHA	PRASANTA KUMAR PANDA VS	// 0 //
252	D-WP(C)/36640/2026 WP(C)/25561/2026	M/S. LIFELINE MULTI VENTURES PVT.LTD., BHUBANESWAR VS STATE OF ODISHA	JAYDEEP PAL VS	// 0 //
253	D-WP(C)/37004/2026 WP(C)/25562/2026	SAROJ KANTA SWAIN VS STATE OF ODISHA	ABINASH ROUTRAY VS	// 0 //
254	D-WP(C)/36959/2026 WP(C)/25563/2026	SABITA SAHOO VS THE AUTHORISED OFFICER, LIC HOUSING FINANCE LTD., BHUBANESWAR	SUSANTA KUMAR BARAL VS	// 0 //
255	D-WP(C)/36400/2026 WP(C)/25564/2026	SURYAKANTA NAYAK VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
256	D-WP(C)/36854/2026 WP(C)/25565/2026	PRADIP KUMAR SWAIN VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
257	D-WP(C)/37105/2026 WP(C)/25566/2026	PRABHAT KUMAR NAYAK VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
258	D-WP(C)/37106/2026 WP(C)/25567/2026	M/S EAST INDIA CONSTRUCTION, JAGATSINGHPUR VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
259	D-WP(C)/36210/2026 WP(C)/25568/2026	JNANA RANJAN SAHOO VS UNION OF INDIA	SAIBRATA RATH VS	// 0 //
260	D-WP(C)/36458/2026 WP(C)/25569/2026	CHANDRIKA MALLICK VS STATE OF ODISHA	LOKESH GOURAV MOHARANA VS	// 0 //
261	D-WP(C)/36960/2026	ARAVINDA KOTHARI	SAMEER KUMAR DAS	//

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	WP(C)/25570/2026	VS ODISHA STATE CIVIL SUPPLIES CORPORATION	VS	0 //
262	D-WP(C)/35379/2026 WP(C)/25571/2026	AJAYA KUMAR PRADHAN VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
263	D-WP(C)/35339/2026 WP(C)/25572/2026	RAMA CHANDRA HATI VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
264	D-WP(C)/36889/2026 WP(C)/25573/2026	JAYADIP GHOSH VS STATE OF ODISHA	SATYJIT MAHAPATRA VS	// 0 //
265	D-WP(C)/36026/2026 WP(C)/25574/2026	SAMIR KUMAR SAMAL VS STATE OF ODISHA	AGASTI KANUNGO VS	// 0 //
266	D-WP(C)/37112/2026 WP(C)/25575/2026	SOUMEDRA KUMAR KHUNTIA VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
267	D-WP(C)/36205/2026 WP(C)/25576/2026	PRATIVA NAYAK VS A.D.M.BHUBANESWAR, KHURDA	MANOJ KUMAR PANDA VS	// 0 //
268	D-WP(C)/36979/2026 WP(C)/25577/2026	KAMALINI SHG, CUTTACK VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
269	D-WP(C)/36933/2026 WP(C)/25578/2026	BINODINI MALLICK VS SUB COLLECTOR, KANDHAMAL	PRAGYAN PARAMITA MOHANTY VS	// 0 //
270	D-WP(C)/36982/2026 WP(C)/25579/2026	NILAMADHABA WSHG, GANJAM VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
271	D-WP(C)/37173/2026 WP(C)/25580/2026	NARAYAN SAHOO VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
272	D-WP(C)/36986/2026 WP(C)/25581/2026	MAA SATABHAUNI WSHG, GANJAM VS	SUKANTA KUMAR DALAI VS	// 0

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273	D-WP(C)/36287/2026 WP(C)/25582/2026	STATE OF ODISHA DR. AMBUJAKSHA BEHERA VS	NAVNEET DADHICHI VS	// // 0
274	D-WP(C)/36969/2026 WP(C)/25583/2026	STATE OF ODISHA A.ARUN PATRA VS	DEBA KUMAR RATH VS	// // 0
275	D-WP(C)/36382/2026 WP(C)/25584/2026	STATE OF ODISHA DR. LISAMAUSUMI DAS VS	NAVNEET DADHICHI VS	// // 0
276	D-WP(C)/36837/2026 WP(C)/25585/2026	STATE OF ODISHA SURYAMANI MAHAPATRA VS	KUNAL KUMAR SWAIN VS	// // 0
277	D-WP(C)/36767/2026 WP(C)/25586/2026	STATE OF ODISHA GURUKRUPA COLLEGE OF MEDICAL SCIENCES, NABARANGPUR VS	SHRADHA MOHANTI VS	// // 0
278	D-WP(C)/36390/2026 WP(C)/25587/2026	STATE OF ODISHA MANAGING COMMITTEE OF UTKALMANI GOPABANDHU VIDYAPITHA, DOSIA, KENDRAPARA VS	SATYAM SAMAL VS	// // 0
279	D-WP(C)/36738/2026 WP(C)/25588/2026	STATE OF ORISSA SALAGRAM SATYASAGAR SAHU VS	AMITABH MISHRA VS	// // 0
280	D-WP(C)/37229/2026 WP(C)/25589/2026	STATE OF ODISHA DEBABRATA DAS VS	KARUNAKAR GAYA VS	// // 0
281	D-WP(C)/36740/2026 WP(C)/25590/2026	THE ZONAL MANAGER, REGIONAL OFFICE, BANK OF INDIA, BHUBANESWAR DINESH KUMAR PADHAN VS	AMITABH MISHRA VS	// // 0
282	D-WP(C)/35706/2026 WP(C)/25591/2026	STATE OF ODISHA LAXMIDHAR GHADEI VS	DR. JITENDRA KUMAR LENKA VS	// // 0
283	D-WP(C)/36743/2026 WP(C)/25592/2026	STATE OF ODISHA POLASTI BEHERA VS	AMITABH MISHRA VS	// // 0
		STATE OF ODISHA		//

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284	D-WP(C)/36544/2026 WP(C)/25593/2026	NIRAJ PODDAR VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
285	D-WP(C)/36240/2026 WP(C)/25594/2026	KAINTARA PRIMARY AGRICULTURAL COOPERATIVE SOCIETY (PACS), KAJINTARA, SUBHAKUMAR VS STATE OF ODISHA	SUBHAKUMAR MISHRA VS	// 0 //
286	D-WP(C)/35735/2026 WP(C)/25595/2026	BISWABHUSAN MOHANTY VS STATE OF ODISHA	SHUBHENDU KUMAR PARIDA VS	// 0 //
287	D-WP(C)/36930/2026 WP(C)/25596/2026	M/S DALMIA CEMENT(BHARAT) LIMITED, SUNDARGARH VS STATE OF ODISHA	SARADA PRASANNA SARANGI VS	// 0 //
288	D-WP(C)/36241/2026 WP(C)/25597/2026	LIPU SAHU VS UNION OF INDIA	SAIBRATA RATH VS	// 0 //
289	D-WP(C)/36627/2026 WP(C)/25598/2026	HRUDANANDA BHOI VS STATE OF ODISHA	PRASANNA KUMAR PANDA VS	// 0 //
290	D-WP(C)/36745/2026 WP(C)/25599/2026	DEEPESH KUMAR PATEL VS STATE OF ODISHA	AMITABH MISHRA VS	// 0 //
291	D-WP(C)/36648/2026 WP(C)/25600/2026	SATYABHAMA SAHU VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	// 0 //
292	D-WP(C)/35335/2026 WP(C)/25601/2026	PREMANANDA SAHOO VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
293	D-WP(C)/36946/2026 WP(C)/25602/2026	RAJIBA HARIJAN VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// 0 //
294	D-WP(C)/36748/2026 WP(C)/25603/2026	JHASKETAN BISHWAL VS STATE OF ODISHA	AMITABH MISHRA VS	// 0 //
295	D-WP(C)/37240/2026	JIGISHA DASH	SOUMYA MISHRA	//

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	WP(C)/25604/2026	VS UNION OF INDIA	VS	0 //
296	D-WP(C)/36561/2026	DURYODHAN MAHANTA	SARADA PRASAD DASH	//
	WP(C)/25605/2026	VS STATE OF ODISHA	VS	0 //
297	D-WP(C)/36439/2026	ALBHA SAHOO	KARUNAKAR RATH	//
	WP(C)/25606/2026	VS STATE OF ODISHA	VS	0 //
298	D-WP(C)/34965/2026	PARBATI ALLADA	ANUGRAHA NARAYAN SAMANTRAY	//
	WP(C)/25607/2026	VS CHAIRMAN PARADIP PORT TRUST, MADHUBAN	VS	0 //
299	D-WP(C)/36949/2026	GHANASHYAM NAIK @ HARIJAN	SUSANTA KUMAR BARAL	//
	WP(C)/25608/2026	VS STATE OF ODISHA	VS	0 //
300	D-WP(C)/37025/2026	MD.RAJAULLAH ANSARI	MITHUN DAS	//
	WP(C)/25609/2026	VS STATE OF ODISHA	VS	0 //
301	D-WP(C)/36675/2026	SMRUTI MOHAPATRA	UMA CHARAN MISHRA	//
	WP(C)/25610/2026	VS STATE OF ODISHA	VS	0 //
302	D-WP(C)/35019/2026	HINDUJA LEYLAND FINANCE LTD., CUTTACK	PRAKASH KUMAR MISHRA	//
	WP(C)/25611/2026	VS STATE OF ODISHA	VS	0 //
303	D-WP(C)/17858/2026	DR.SIBASANKAR DALAI	ARUN KUMAR DAS	//
	WP(C)/25612/2026	VS UNION OF INDIA	VS	0 //
304	D-WP(C)/36951/2026	KAPILESWAR HIAL	SUSANTA KUMAR BARAL	//
	WP(C)/25613/2026	VS STATE OF ODISHA	VS	0 //
305	D-WP(C)/35290/2026	KABI NAIK	SIDHESWAR MALLIK	//
	WP(C)/25614/2026	VS ODISHA STATE ROAD TRANSPORT CORPORATION, KHURDA	VS	0 //
306	D-WP(C)/31990/2026	MURALIDHAR PRADHAN	HRUDANANDA MOHAPATRA	//
	WP(C)/25615/2026	VS	VS	0

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307	D-WP(C)/36527/2026 WP(C)/25616/2026	STATE OF ODISHA MISHRA BARIK VS THE STATE TAX OFFICER, ENFORCEMENT UNIT, SUNDERGARH	BHABANI PRASAD MOHANTY VS	// // 0 //
308	D-WP(C)/35557/2026 WP(C)/25617/2026	DEBENDRA KUMAR MOHANTY VS STATE OF ODISHA	UMESH CHANDRA MOHANTY VS	// 0 //
309	D-WP(C)/36511/2026 WP(C)/25618/2026	DR. SATYABRATA BEHERA VS STATE OF ODISHA	NAVNEET DADHICHI VS	// 0 //
310	D-WP(C)/34949/2026 WP(C)/25619/2026	DILLIP KUMAR NAYAK VS STATE OF ODISHA	BHUBANESWAR DASH VS	// 0 //
311	D-WP(C)/36599/2026 WP(C)/25620/2026	DHANITRI NAYAK VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
312	D-WP(C)/35559/2026 WP(C)/25621/2026	PADMASHREE DAS VS STATE OF ODISHA	SATRUGHNA DASH (A) VS	// 0 //
313	D-WP(C)/36603/2026 WP(C)/25622/2026	ASHOK KUMAR PANDEY VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
314	D-WP(C)/36512/2026 WP(C)/25623/2026	DR. NIKHIL PRASAD BHUKTA VS STATE OF ODISHA	NAVNEET DADHICHI VS	// 0 //
315	D-WP(C)/36950/2026 WP(C)/25624/2026	HARISH CHANDRA PATRA VS STATE OF ODISHA	RITUPARNA CHATTERJEE VS	// 0 //
316	D-WP(C)/35621/2026 WP(C)/25625/2026	PRAMILA PRADHAN VS STATE OF ODISHA	PRATAP KUMAR MOHANTY VS	// 0 //
317	D-WP(C)/35960/2026 WP(C)/25626/2026	SWARNAMANI TAD VS STATE OF ODISHA	KAIBALYA PANDA VS	// 0 //

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318	D-WP(C)/36956/2026 WP(C)/25627/2026	DHEERAJ KUMAR BEHERA VS STATE OF ODISHA	RITUPARNA CHATTERJEE VS	// 0 //
319	D-WP(C)/36513/2026 WP(C)/25628/2026	DR.SHUBHAM JYOTI MANGUAL VS STATE OF ODISHA	NAVNEET DADHICHI VS	// 0 //
320	D-WP(C)/36961/2026 WP(C)/25629/2026	JEEBAN JYOTI BHOI VS STATE OF ODISHA	RITUPARNA CHATTERJEE VS	// 0 //
321	D-WP(C)/37154/2026 WP(C)/25630/2026	PRATAP CHANDRA LENKA VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	// 0 //
322	D-WP(C)/35966/2026 WP(C)/25631/2026	PANKAJINI MISHRA VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
323	D-WP(C)/36518/2026 WP(C)/25632/2026	DR. ANWESHA PRADHAN VS STATE OF ODISHA	NAVNEET DADHICHI VS	// 0 //
324	D-WP(C)/35766/2026 WP(C)/25633/2026	JAYAKISAN @ JAI KISHAN AGRAWAL VS ADDITIONAL COMMISSIONER, SETTLEMENT AND CONSOLIDATION, KALAHANDI	ANAM CHARAN PANDA VS	// 0 //
325	D-WP(C)/35969/2026 WP(C)/25634/2026	AMARJYOTI ROY VS STATE OF ODISHA	PRANAB KUMAR GHOSE VS	// 0 //
326	D-WP(C)/37241/2026 WP(C)/25635/2026	SIBANEE SATAPATHY VS STATE OF ODISHA	DINESH KUMAR PANDA VS	// 0 //
327	D-WP(C)/37156/2026 WP(C)/25636/2026	UMAKANTA MALLICK VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	// 0 //
328	D-WP(C)/36591/2026 WP(C)/25637/2026	DR.SUSHREE SOUMYA SUCHARITA VS STATE OF ODISHA	NAVNEET DADHICHI VS	// 0 //
329	D-WP(C)/37012/2026	ABHIMANYU MAHANTA	TUSHAR KANTA NAYAK	//

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	WP(C)/25638/2026	VS STATE OF ODISHA	VS	0 //
330	D-WP(C)/35970/2026	AABID KHAN	SARADA DASH	//
	WP(C)/25639/2026	VS HINDUJA LEYLAND FINANCE LTD., BHUBANESWAR	VS	0 //
331	D-WP(C)/36867/2026	BIPIN MAJHI	KRISHNA CHANDRA SAHU	//
	WP(C)/25640/2026	VS STATE OF ODISHA	VS	0 //
332	D-WP(C)/36519/2026	DR.SANJAY KUMAR ROUT	NAVNEET DADHICHI	//
	WP(C)/25641/2026	VS STATE OF ODISHA	VS	0 //
333	D-WP(C)/36827/2026	MANAS RANJAN PATTNAYAK	SUSHANTA KUMAR MISHRA	//
	WP(C)/25642/2026	VS STATE OF ODISHA	VS	0 //
334	D-WP(C)/35972/2026	KAMAR ARA BEGUM @ SAYED KAMAR ARA BEGUM	SATYA NARAYAN BHRAMAR RAY	//
	WP(C)/25643/2026	VS THE TAHASILDAR, JAGATSINGHPUR	VS	0 //
335	D-WP(C)/36901/2026	RANJAN KUMAR BEHERA	JANAKI KANTA MAHAPATRA	//
	WP(C)/25644/2026	VS STATE OF ODISHA	VS	0 //
336	D-WPCRL/20103/2026	SURG. LT. CDR DEEPLYOTI CHAUDHURI	IN PERSON	GOPALPUR /132 /2026
	WPCRL/115/2026	VS STATE OF ODISHA	VS	0 //
337	D-ABLAPL/21054/2026	TITAN @ PRUTHWIRAJ DASH	AMLAN SHAKTI PAUL	INFOVALLY UPD BHUBANESWAR /261
	ABLAPL/9322/2026	VS STATE OF ODISHA	VS	0 //
338	D-ABLAPL/22442/2026	SATYABRAT BEHERA	JYOTIRMAYA SAHOO	BEGUNIA P.S. /250 /2026
	ABLAPL/9323/2026	VS STATE OF ODISHA	VS	0 //
339	D-ABLAPL/20555/2026	SAKUNTALA PARIDA	ALOK KUMAR MOHAPATRA	/ /0
	ABLAPL/9324/2026	VS STATE OF ODISHA	VS	0 //
340	D-ABLAPL/23846/2026	SHUSHANTA MALIK	SIDHARTHA DAS	BARAMBA /266 /2026
	ABLAPL/9325/2026	VS	VS	0

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341	D-ABLAPL/22716/2026 ABLAPL/9326/2026	STATE OF ODISHA SK AZHARUDDIN VS	BIRANCHI NARAYAN RAY VS	// MANCHESWAR P.S. /338 /2026 ()
342	D-ABLAPL/23848/2026 ABLAPL/9327/2026	STATE OF ODISHA PRATIMA BARIK VS	RAJENDRA NARAYAN ROUT VS	// AIRPORT /330 /2026 ()
343	D-ABLAPL/23850/2026 ABLAPL/9328/2026	STATE OF ODISHA BABULU @ BABLU BARIK VS	BIRAJA PRASAD NANDA VS	// TALCHER TOWN /762 /2026 ()
344	D-ABLAPL/23851/2026 ABLAPL/9329/2026	STATE OF ODISHA SITU BHUTIA VS	BIRAJA PRASAD NANDA VS	// TALCHER TOWN /793 /2026 ()
345	D-ABLAPL/23151/2026 ABLAPL/9330/2026	STATE OF ODISHA NIRANJAN ROUT VS	RUPESH KUMAR MOHANTY VS	// JENAPUR /4 /2026 ()
346	D-ABLAPL/23857/2026 ABLAPL/9331/2026	STATE OF ODISHA AKULA NAYAK VS	BHARATI DASH VS	// KAMAKHYANAGAR /483 /2026 ()
347	D-ABLAPL/23503/2026 ABLAPL/9332/2026	STATE OF ODISHA BABU @ PRAKASH KUMAR DAS VS	GOURAV DASH VS	// KENDRAPARA SADAR /396 /2025 ()
348	D-ABLAPL/23860/2026 ABLAPL/9333/2026	STATE OF ODISHA SK. MUKIMUDDIN VS	PRAVASH CHANDRA JENA VS	// JALESWAR /361 /2026 ()
349	D-ABLAPL/23630/2026 ABLAPL/9334/2026	STATE OF ODISHA RAMACHANDRA PAL @ RAMCHANDRA PAL VS	SURYAKANTA DWIBEDI VS	// KAMARDA /176 /2026 ()
350	D-ABLAPL/23861/2026 ABLAPL/9335/2026	STATE OF ODISHA SK. APTAR @ SK. AFTAR VS	PRAVASH CHANDRA JENA VS	// JALESWAR /361 /2026 ()
351	D-ABLAPL/23631/2026 ABLAPL/9336/2026	STATE OF ODISHA BHAGYA RANJAN PATRA VS	SURYAKANTA DWIBEDI VS	// / /0 ()
		STATE OF ODISHA		//

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352	D-ABLAPL/23866/2026 ABLAPL/9337/2026	MAHESH PRASAD SAHU VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
353	D-ABLAPL/23868/2026 ABLAPL/9338/2026	MANU @ NIRAKAR BEHERA VS STATE OF ODISHA	BINAYA BHUSAN ROUTRAY VS	BADAGODA P.S. /462 /2026 () //
354	D-ABLAPL/23783/2026 ABLAPL/9339/2026	MD. KHUDA BOX @ PATA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BARAMBA /266 /2026 () //
355	D-ABLAPL/23800/2026 ABLAPL/9340/2026	JANAKI BHOI @ JANAKI NANDAN BHOI VS STATE OF ODISHA	SWARAJ PATEL VS	TALSARA /214 /2026 () //
356	D-ABLAPL/20473/2026 ABLAPL/9341/2026	PRADEEP KUMAR DAS @ PRADEEP DAS VS STATE OF ODISHA	ABHAS MOHANTY VS	BHADRAK TOWN /327 /2026 () //
357	D-ABLAPL/23825/2026 ABLAPL/9342/2026	SARTHAK PRADHAN VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	LAKHANPUR /231 /2026 () //
358	D-ABLAPL/20562/2026 ABLAPL/9343/2026	ABHIRAM PARIDA VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	/ /0 () //
359	D-ABLAPL/23044/2026 ABLAPL/9344/2026	DILLIP KUMAR NAIK VS STATE OF ODISHA	BHABANI SANKAR DAS VS	KHAMAR /294 /2026 () //
360	D-ABLAPL/23081/2026 ABLAPL/9345/2026	RAMESH CHANDRA SAHOO VS STATE OF ODISHA	BISWAJIT PASAYAT VS	JATNI P.S. /377 /2026 () //
361	D-ABLAPL/23309/2026 ABLAPL/9346/2026	NILU BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	TANGI (KHURDA) /551 /2026 () //
362	D-ABLAPL/23566/2026 ABLAPL/9347/2026	PUSPAL ROY VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	SAHADEV KHUNTA /60 /2015 () //
363	D-ABLAPL/23100/2026	BASUDEV JENA	PRASANTA KUMAR SATAPATHY	MANGALA BAG /264 /2026

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	ABLAPL/9348/2026	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/23520/2026 ABLAPL/9349/2026	PRASHANTI NAYAK VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	KANAS /157 /2026 () //
365	D-ABLAPL/23268/2026 ABLAPL/9350/2026	MINTU SARKAR VS STATE OF ODISHA	ABHAS MOHANTY VS	MALKANGIRI /383 /2026 () //
366	D-ABLAPL/23371/2026 ABLAPL/9351/2026	SANTANU MISHRA @ SANTANU KUMAR MISHRA VS STATE OF ODISHA	RAJKISHORE SWAIN VS	BOLANGIR SADAR /148 /2026 () //
367	D-ABLAPL/23890/2026 ABLAPL/9352/2026	CHIKUN SETHY @ KALIA @ SIPUN SETHI VS STATE OF ODISHA	KABIR KUMAR JENA VS	TIGIRIA /147 /2024 J.M.F.C.,TIGIRIA(Cuttack) CT/0000144/2024
368	D-ABLAPL/23381/2026 ABLAPL/9353/2026	SATNAM SINGH SIDHU @ S.SINDU VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	TANGI /383 /2026 () //
369	D-ABLAPL/23426/2026 ABLAPL/9354/2026	DIPA @ SHAKTI PRASAD BEHERA VS STATE OF ODISHA	OM PRAKASH SARAN VS	DHENKANAL SADAR /678 /2026 () //
370	D-ABLAPL/23490/2026 ABLAPL/9355/2026	MANGU KHAN VS STATE OF ODISHA	MRUTYUNJAY MOHANTY VS	NIALI /569 /2026 () //
371	D-ABLAPL/23577/2026 ABLAPL/9356/2026	PRASANT BAGH VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	LAXMIPUR /106 /2026 () //
372	D-ABLAPL/20558/2026 ABLAPL/9357/2026	LALIT MOHAN PARIDA VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	/ /0 () //
373	D-ABLAPL/23436/2026 ABLAPL/9358/2026	NIRAKARA SAHOO @ SAHU VS STATE OF ODISHA	ARIJEET MISHRA VS	JAJPUR ROAD /463 /2026 () //
374	D-ABLAPL/23878/2026 ABLAPL/9359/2026	SK. SUNNY @ SK. SARAFAT VS	AMULYA RATNA PANDA VS	BALASORE TOWN /245 /2026 ()

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375	D-ABLAPL/23448/2026 ABLAPL/9360/2026	STATE OF ODISHA SATYAJIT MAHARANA @ BIJUN MAHARANA VS	SUNIL KUMAR PANDA VS	// DHENKANAL SADAR /465 /2026 ()
376	D-ABLAPL/23894/2026 ABLAPL/9361/2026	STATE OF ODISHA RAJENDRA KUMAR SAHU VS	DEBASIS ROUT VS	// / /0 ()
377	D-ABLAPL/23472/2026 ABLAPL/9362/2026	STATE OF ODISHA MANTU PRADHAN VS	DEBASIS SARANGI VS	// BEGUNIAPADA /228 /2026 ()
378	D-ABLAPL/23896/2026 ABLAPL/9363/2026	STATE OF ODISHA SIPRA@SIPRARANI NANDA VS	GOPABANDHU MISHRA VS	// SPECIAL CRIME UNIT /11 /2026 ()
379	D-ABLAPL/23899/2026 ABLAPL/9364/2026	STATE OF ODISHA JITENDRA GURU VS	SANJIB KUMAR BHANJADEO VS	// KHURDA MODEL /84 /2024 ()
380	D-ABLAPL/23585/2026 ABLAPL/9365/2026	STATE OF ODISHA ANIL KUMAR DAS VS	UMA SHANKAR PATEL VS	// SUNDARGARH TOWN /225 /2026 ()
381	D-ABLAPL/23836/2026 ABLAPL/9366/2026	STATE OF ODISHA LEKHA RANI MAHANAND VS	ABHAS MOHANTY VS	// MAHULPALI /114 /2026 S.D.J.M.-CIVIL JUDGE (JD),KUCHINDA(S
382	D-ABLAPL/23900/2026 ABLAPL/9367/2026	STATE OF ODISHA PUSPALATA BINDHANI VS	DALIRANI BEHURAY VS	GR/0000506/2026 UDALA /264 /2026 ()
383	D-ABLAPL/23716/2026 ABLAPL/9368/2026	STATE OF ODISHA SAIRAJ BIBI VS	DIBYA JYOTI SAHOO VS	// GOPALPUR /170 /2026 ()
384	D-ABLAPL/23903/2026 ABLAPL/9369/2026	STATE OF ODISHA RANJAN PRADHAN VS	RONALISA PRADHAN VS	// LAXMISAGAR P.S. /343 /2026 ()
385	D-ABLAPL/23722/2026 ABLAPL/9370/2026	STATE OF ODISHA BICHITRA NAYAK VS	KHAGESWAR BEHERA VS	// INFOCITY PS /657 /2026 ()
		STATE OF ODISHA		//

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386	D-ABLAPL/24012/2026 ABLAPL/9371/2026	SANTOSH SAHOO VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
387	D-ABLAPL/24013/2026 ABLAPL/9372/2026	LAXMAN BODKIA@LAKHMAN BODKIA VS STATE OF ODISHA	KISHORA KUMAR BEHERA VS	JEYPORE TOWN /103 /2023 () //
388	D-ABLAPL/20560/2026 ABLAPL/9373/2026	RUTUMOHAN PARIDA VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	/ /0 () //
389	D-ABLAPL/23206/2026 ABLAPL/9374/2026	PRAMOD MAJHI @ SAGAR VS STATE OF ODISHA	PRABHAS CHANDRA PANDA VS	BADAGADA /28 /2012 () //
390	D-ABLAPL/23634/2026 ABLAPL/9375/2026	AMIT PATEL VS STATE OF ODISHA	DIPANKAR ACHARYA VS	CAPITAL P.S. /473 /2026 () //